

category. Therefore, all our hopes to bag the gold medal in this event were dashed to the ground. The officers in the sports Federation...

MR. DEPUTY SPEAKER : Please conclude

SHRIMATI SUMITRA MAHAJAN (Indore) : I am touching an important point. Our officials in the sports Federation fail to take the right decisions. I urge the Government to disclose their sports policy and it should be discussed in the Lok Sabha. We may not have succeeded in these events but the Youth Congress showed its powers in other fields in the Bhopal ...*(Interruptions)*

SHRI NAND KUMAR SAI (Raigarh) : The prices of drugs and medicines have risen so high during the last 2-3 years that they have been beyond the reach of the poor. The price of Glucose water bottle with 5 per cent next rose content is Rs. 8 but the price marked on the bottle is Rs. 29.90. In the rural and adivasi areas, it is being sold for Rs. 100/- why a price of Rs.29.90 has been marked on a bottle costing Rs.8? Government should make a statement on these malpractices by drug companies.

*[English]*

SHRI SHIVANAND H. KOUJALGI (Belgaum) : Sir, I want to raise one important matter regarding the situation arising out of the strike of advocates of Hubli Dharwar and other parts of the northern Karnataka. The strike is in protest against the non-establishment of the High Court Bench at Hubli Dharwar. Due to the strike the situation is tense which may lead to a law and order problem. The Government of Karnataka has requested for the establishment of a High Court Bench at Hubli. The Karnataka Assembly has also passed a unanimous resolution for establishing a High Court Bench at Hubli. I draw the attention of the hon. Law Minister and request him to take action immediately in this regard. I also request him to visit Karnataka immediately to solve this problem.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Mr. Deputy-Speaker, Sir, reportedly there is a move by an influential quarter having relations with the ruling party for the shifting of the headquarters of Coal India Limited from Calcutta. This matter has also been reported in a section of the Press. I have come across a write up saying that a resolution to this effect has also been passed in one of the State Assemblies. Sir, it is causing concern and it is also creating uncertainty in the concerned quarters. Therefore, it should be clarified by the hon. Minister. If there is any such move the subsidiary company should also be consulted before taking a decision in this regard. There should not be any haste in this matter ...*(Interruptions)*

SHRI TARIT BARAN TOPDAR (Barrackpore) : Sir, I join him on this matter. I feel that this should not happen without the knowledge of Parliament...*(Interruptions)*

*[Translation]*

SHRI FAGGAN SINGH KULESTE (Mandola) : Mr. Deputy Speaker, Sir, about 30 persons belonging to Bega tribe of adivasi tribes residing in District Mandola have died due to the break out of a serious infectious disease there. In spite of our constant endeavour to bring it to the notice of the Government, no action has been taken by them. Through you, Sir, I would urge the hon. Minister to ensure that either the State Government or the Central Government undertake measures to eradicate this menace. This Bega tribe resides in adivasi areas and the steps have been taken in this direction. I would request the hon. Minister to make a statement thereon and order necessary measures...*(Interruptions)*

MR. DEPUTY SPEAKER : I may bring it to your notice that the names have been selected by the hon. Speaker.

*[English]*

The names have been selected by the hon. Speaker. I will try to accommodate others also. First, I will call the names of those hon. Members who have already been selected by the hon. Speaker ...*(Interruptions)*

SHRI SAT MAHAJAN (Kangra) : We are not treated properly. We will not accept this...*(Interruptions)* We are not going to accept this.

MR. DEPUTY SPEAKER : Please sit down. Let Shri Tiwari speak first. I will allow you all.

*(Interruptions)*

SHRI SAT MAHAJAN : We are also elected by the people but all our requests have been rejected ...*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER : If you keep on shouting, you will not be called to speak.

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : Sir, I would refer to the statement laid on the Table yesterday about Shrimati Subhawati Devi by the hon. Minister of Home Affairs. The incident occurred on the 27th February. A party worker was rushing to the district administration to inform them about an impending assault on Shrimati Subhawati Devi by some anti social elements but the worker was way laid and murdered in broad daylight.

According to the statement laid by the hon. Minister both the DIG and IG have confirmed in their respective statements that charges made by Shrimati Subhawati Devi are correct. A committee of the House should be appointed to verify the statements made by DIG and IG Gorakhpur and Shrimati Subhawati Devi and if need is felt the DIG and IG should be asked to appear before the committee.

SHRI DEVENDRA BAHADUR ROY (Sultanpur) : Mr. Deputy Speaker, Sir, I want to draw the attention of the